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unsold stocks remained as the property of the Administration and it would be, therefore, unfair to recover interest charges on the value of fertilisers till these are sold and sale proceeds realised.

- (ii) Element of interest was not included in the margin of distribution allowed to the Federation under the Agreement and the Federation had also not charged it from its member societies. Therefore levy of interest would result in a heavy loss to the Federation.
- (b) The terms relating to interest charges as provided in clause 10 of the original agreement are reproduced below:—

"That the second party (M|S. Delhi State Cooperative Federation Ltd. Delhi) shall pay interest on the price of all stocks of fertilisers that are received by them from or on behalf of the first party (the President of India) at such rate and in such manner as the Chief Commissioner Delhi may determine and the decision of the Chief Commissioner in this behalf shall be final"

(c) Rs. 20,000],

## BARLEY USED TO IMPROVE QUALITY OF ATTA

- 83. SHRI D. THENGARI: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:
- (a) whether Government are aware that barley is being used to improve the quality of the rationed atta; and
- (b) whether this has been done under instruction from the Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI

- P. GOVINDA MENON): (a) Barley-is not being used to improve the quality of rationed atta.
  - (b) Does not arise.

## REFUSAL BY SECTOR AND TAXI DRIVERS TO CARRY PASSENGERS ON SHORT JOURNEYS

- 84. SHRI D. THENGARI: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state:
- (a) whether it has come to the notice of Government that scooter and taxi drivers frequently refuse to carry passengers on short journeys in Delhi and Ne<sub>w</sub> Delhi; and
- (b) if so, whether Government have issued instruction to the police to take prompt action against such drivers?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) Yes.

(b) Yes.

## AMERICAN PARTICIPATION IN AGRO-INDUSTRIES

85. SHRI N. SRI RAMA REDDY: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleas-ed to state the framework and details of the reported incentives offered by the Government of India to American private enterprise to participate in the Countries Agro-Industries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): No specific incentives have been offered to American private enterprise for participation in the country's agro-industries. However, a pamphlet entitled 'Prospects for Seed Industry in India' has been prepared and circulated to attract foreign companies who may be interested to collaborate with Indian farmers to build up a sound indigenous seed